GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA

UNSTARRED QUESTION NO.3808 TO BE ANSWERED ON 21.12.2021

ROADMAP FOR THE DEVELOPMENT OF SPORTS

†3808. SHRI PRADEEP KUMAR SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether any discussion has been held with the representatives of the States and Union Territories in order to prepare a roadmap for the development of sports in the country;
- (b) if so, the details of the sports representatives of various States who participated in the above discussion;
- (c) the details of the suggestions and proposals received during the said discussion;
- (d) whether any proposal for development of sports has been received from the State Government of Bihar; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS {SHRI ANURAG SINGH THAKUR}

(a) to (c) Discussion through virtual conference was held on 20.09.2021 with Sports Ministers of States/Union Territories (UTs). Representatives of Karnataka, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Odisha, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura and Jammu & Kashmir attended the said conference.

Various issues like roadmap for upcoming Olympics, promotion of Sports, development of Sports facilities/infrastructure, incentives/training for Sportspersons, reservation for Sportspersons in

Government jobs, identifications of talent, National Dash Board for Sportsperson and Sports enthusiast etc. were discussed during the said conference.

(d) & (e) This Ministry has approved a total of 11 proposals out of 31 proposals for development of Sports under the vertical "Utilization and Creation of Sports Infrastructure" of Khelo India Scheme received from the State Government of Bihar. Sports is a state subject and the responsibility for development of sports rests with the State/Union Territory Governments. Central Government supplements their efforts in this regard. The details of the approved proposals are annexed.

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Annexure

Details of Projects sanctioned in the state of Bihar under Khelo India Scheme

(Rs. in crore)

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S. No.	Name of the project	Date of	Amount	Amount	
		sanction	sanctioned	released	
1.	Construction of Multipurpose Indoor Hall at Nawada	18-12-2020	4.50	0.00	
2.	Laying of Synthetic Athletic Track at Rangbhumi Maidan, Purnea University, Purnia.	18-12-2020	7.00	3.50	
3.	Construction of Multipurpose Hall at Tilka Manjhi Bhagalpur University campus, Bhagalpur	18-12-2020	4.50	0.00	
4.	Construction of Multipurpose Hall at Botany Campus, Babasaheb Bhimrao Ambedkar Bihar University, Muzaffarpur	18-12-2020	4.50	0.00	
5.	Construction of Multipurpose Hall at J.P. University, Chapra, Rahul Sankrit ayan Nagar, Chapra, Bihar.	18-12-2020	4.50	0.00	
6.	Laying of Synthetic Athletic Track at J.P. University, Chapra, Rahul Sankrit ayan Nagar, Chapra, Bihar.	18-12-2020	6.99	3.50	
7.	Construction of Multipurpose Hall at Saidpur campus, Patna University, Patna.	18-12-2020	4.50	0.00	
8.	Construction of Swimming Pool at Saidpur Campus, Patna University, Patna.	18-12-2020	5.00	2.50	
9.	Construction of Multipurpose Hall at New Campus, Veer Kunwar Singh University, Ara, Bihar.	18-12-2020	4.50	0.00	
10.	Construction of Swimming Pool at Bihar Agricultural University, Sabour Campus, Bhagalpur.	18-12-2020	5.00	2.50	
11.	Construction of Multipurpose Indoor Hall at Saran	09-04-2021	4.50	0.00	